IA 130/2017 in C.P. No. 1/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

Neesa Agritech & Food Ltd. & Ors.

V/s.

Meena Subhash Kulkarni & Ors.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave

Advocate offonents

None present for Applicant/ Original Respondent. Learned Advocate Mr. Jaimin Dave present for Respondent/Original petitioner.

At request of Petitioner.

List the matter on 28.08.2017.

MEMBER JUDICIAL

Dated this the 16th day of August, 2017.